

Territory of Delhi under the Ministry's scheme for Beggary Prevention.

(e) No, Sir.

(f) In view of (e) above the question does not arise.

(g) While establishment and maintenance of Beggars Homes is the responsibility of the State Government, under its scheme for Beggary Prevention, the Ministry provides 100% grants in aid to State Governments for the limited purpose of setting up work centres to provide vocational training to beggars with a view to facilitating their eventual rehabilitation.

[*Translation*]

Private Medical Colleges

1459. SHRI INDRAJEET MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have received any proposal from the Government of Uttar Pradesh or any private organisation for setting up a Medical College in Uttar Pradesh;

(b) if so, the details thereof, location-wise;

(c) whether the Government have approved these proposals;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the time by which these proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) After amendment to IMC Act in 1993, 8 proposals were received from private Societies/Trusts for establishment of new medical colleges in the State at the following places. No proposal, however, has been received from the State Govt.:—

1. Dehradun
2. Gaziabad
3. Sitapur
4. Azamgarh

5. Moradabad

6. Meerut

7. Barabanki

8. Lucknow

(c) and (d) While permission for establishment of medical college at Dehradun and Gaziabad has been granted, a letter of intent has been issued for college at Sitapur. The proposals for new Medical Colleges at Azamgarh, Moradabad, Meerut and Barabanki were found to be deficient in infrastructural facilities/did not fulfil the qualifying criteria and were disapproved/returned. The proposal for medical college at Lucknow has also not been recommended by M.C.I.

(e) Approval of a proposal depends upon the fulfilling of qualifying criteria and availability of infrastructural facilities and staff as per prescribed norms.

[*English*]

Misutilisation of assistance provided for Cobalt Therapy

1460. SHRI R.L.P. VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have provided financial assistance for setting up of cobalt therapy units and provide aid to major institutions recognised as Regional Cancer Centres during the last three years;

(b) if so, the details thereof, year-wise and centre-wise;

(c) whether the aid was either poorly utilised or was diverted to personal interests and utilisation certificates have not been submitted to the Government by them;

(d) whether the matter has been brought to the notice of the Government;

(e) if so, whether any other such case has come to the notice of the Government where the funds have either been utilised for the same have been misappropriated;

(f) if so, the details thereof; and

(g) the action being taken by the Government in this regard?